

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-266(ND)2019

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
30.04.2019**

**NAME OF THE COMPANY: Mr. R. Tarkeshwar Narayan V/s. M/s. Horizon
Buildcon Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present: Ms. Shivani Kadam and Mr. Akshay Goel, Advocates for the Petitioner Ms. Aashima Singhal, Advocate for the Respondent			
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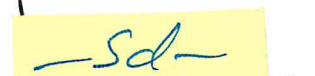
ORDER

Ld. Counsel for the Corporate Debtor submits that their Writ Petition No. 386/2019 is pending consideration before the Hon'ble Apex Court wherein a stay has been granted against further proceedings before the NCLT.

In view of the same, this matter is adjourned Sine-die, with liberty to the petitioner to revive it subject to the final outcome of the decision of the Hon'ble Apex Court in the writ petition.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**